

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3749  
ANSWERED ON:27.04.2012  
QUESTION LOANS TO SHGS  
Singh Shri Bhola

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the members of Self-Help Groups (SHGs) in the country are not getting loans from nationalised banks;
- (b) if so, the details thereof and the reasons therefor, State-wise including Bihar; and (6): the corrective measures taken/proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAWIO NARAIN MEENA)

(a) & (b): No, Sir. State-wise details (including Bihar) of Bank loans disbursed to Self Help Groups (SHGs) during the year 2010-11 and 2011-12 are given in Annex. The total loan disbursed by Public Sector Banks in 2010-11 was Rs 9,430.12 crore to 6.46 lakh SHGs and Rs 9128 crore to 5.48 lakh SHGs in 2011-12.

(c): Banks have been advised by Reserve Bank of India/National Bank for Agriculture and Rural Development to follow the following parameters in lending to SHGs.

SHG lending to be a part of planning process: Bank lending to SHGs should be included in branch credit plan, block credit plan, district credit plan and state credit plan of each bank. While no target is being prescribed under SHG bank linkage programme, utmost priority should be accorded to the sector in preparation of these plans. It should also form an integral part of the bank's corporate credit plan.

Margin and Security Norms: SHGs are sanctioned savings linked loans by banks (varying from a saving to loan ratio of 1:1 to 1:4). However, in case of matured SHGs, loans may be given beyond the limit of four times of the savings as per the discretion of bank. Loans extended to groups are without any margin and Security.